

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 261 of 2017**

**IN THE MATTER OF :**

**Shrivarad Polyfab**

**...Appellant**

**Versus**

**OLAM Agro Pvt. Ltd.**

**...Respondent**

**Present: For Appellant: None.**

**ORDER**

**08.11.2017** – Nobody appears for the Appellant. The appeal is dismissed for non-prosecution. No cost.

(Justice S.J. Mukhopadhaya)  
Chairperson

(Justice A.I.S. Cheema)  
Member (Judicial)

(Balvinder Singh)  
Member(Technical)

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